APPOINTMENT OF A CHMRMAN IN N. B. C. C.

Written Answers

- 609. SHRI KRISHAN KANT: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that the post of Chairman in the National Buildings Construction Corporation Ltd. New Delhi, is vacant for the last 16 months;
 - (b) if so, the reasons therefor; and
- (c) by when the post is likely to be filled?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) to (c) Yes. The post of part-time Chairman fell vacant on the 11th January, 1971 due to the resignation of the then Chairman. The question of appointing a successor has been engaging the attention of the Government who have since decided to reappoint the previous Chairman. After completing the necessary formalities, orders will issue for his reappointment.

SHIPBUILDING IN PRIVATE SECTOR

- 610. SHRI 1NDER SINGH: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether Government have allowed the private sector to undertake ship-building activity in the country; and
 - (b) if so. the main features thereof?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) No, Sir.

(b) Does not arise.

COMMITTEE ON BOOK INDUSTRY AND TRADE

- 611. SHRI INDER SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) whether any Committee was appointed Government for by comprehensive

survey of the book industry and trade in India; and

to Question

(b) if so, the recommendations made by that Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (PROF D. P, YADAV): (a) Yes,

(b) The Committee has recommended that the survey may be entrusted to-the National Council of Applied Economic Research. The matter is accordingly under discussion with the National Council of Applied Economic Research.

DEVELOPMENT REBATE FOR SHIPPING

- 612. SHRI VEN1GALLA SATYANA-RAYANA: Will the Minister of PARLIAM-ENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether Government have received any demand from the shipowners to reintroduce the development rebate facilities for Shipping; and
- (b) if so the decision taken by Government thereon?

The MINISTER OF PARLIAMENTARY AND SHIPPING AFFAIRS TRANSPORT (SARI RAJ BAHADUR): (a) and (b) The development rebate for shipping industry is available till 31st May, 1974. Representations have been received from concerned interests for its continuance beyond this dite. These are under examination.

HIGH RENTS IN THE CAPITAL

613. SHRIMATI SAVITA BEHAN: SHRIMATI SITA DEVI:

Will the Minister of WORKS AND HOUSING be p'eased to refer to the reply to Starred Question No, 75 given in the Rajya Sabha on the 10th May, 1972 and state:

(a) whether a Departmental Committee was constituted by his Ministry to review the Delhi Rent Control Act and to suggest amendments to it;

- (b) if so, when such a Departmental Committee was constituted, the names of the members of the Departmental Comm
- (c) whether the Committee has submitted its repot t to the Government; if so, the nature of recommendations made; and
- (d) whether Government have examined the same ar.d when it is proposed to issue notification or bring forward an amending Bill in the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI 1. K. GUJRAL): (a) Yes.

- (b) A Departmental Committee was set up on the 2nd May, 1970 with the following composition:
 - (1) Shri P. R. Nayak then Secretary Department of Works, Housing and * U. D.—(Chairman)

Members

- (2) Shri K. S. Pandalai, Joint Secretary and Ligal Adviser, Ministry of Law, Department of Legal Affairs.
- (3) Shri G. K. Bhanot, Joint Secretary, Ministry of Finance, Department of Expenditure.
- (4) Shri S. C. Varma then Chief Secretary, Delhi Administration.
- (5) Shri B. S. Manchanda, th-:n Commissioner Municipal Corporation of Delhi.
- (6) Shri S. C. Chhabra then Pres'dent. Mew Delhi Municipal Committee.
- (1 Shri M. Bhattacharyya then peputys Secretary. Department of W. H. & U. D. —(Member) Secretary
- (c) ar cf (d) Yes, the Committee submi tted their Report to Government on the 21s t September, 1970. This report has been referred on the 12th October 1971 to the Me mbers of the Consultative Committee of the Ministry of Works and Housing through tlie Department of Parliamentary Affairs for

their comments and suggestions which aie Still awaited. Only on receipt of their comments necessary further action in accordance with the prescribed procedure could be taken.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED POSTPONEMENT OF ANNUAL **EXAMINATIONS BY THE ALIGARH MUSIIM** UNIVERSITY

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE

श्री दयामलाल यादव (उत्तर प्रदेश) : श्रीमन, अलीगढ मस्लिम विश्वविद्यालय द्वारा वाधिक परीक्षाओं को जुलाई, 1972 की किसी तारीख तक स्थिगित कर देने के समाचार और उसके परिणामस्वरूप विद्यार्थियों को होने वाली कठिनाई की ओर शिक्षा तथा समाज कल्याण मंत्री का ध्यान दिलाना चाहता है।

(PROF. NURUL HASAN): Sir, according to the information furnished by the Aligarh Muslim University, the PUC, Pre-Medical and some other annual examinations for 1972 have already been conducted and completed. The High School examination is scheduled to be held from May 25, 1972. Some other examinations such as M. A./M.Sc/M. Com.. B. Ed., B. Sc. (Engg). M. Sc. (Engg) and main and subsidiary subjects in B. A. (Hons)/B. Sc. (Hons.)/B. Com. (Hons) etc. which were scheduled to be heid early in May 1972 have now been postponed. A representation was made by the Students' Union first in May and then these were postponed to begin from May 20, 1972.

Subsequently, the Students' Union unanimously passed a resolution that no Univeersity Examination be held till a favourable University Bill was introduced in the Parliament. The Union represented that the students were not prepared to appear in any examinatio nunless and until the question relating to University Bill was finally settled.

On May 13 and 19. 1972, the agitation for the indefinite postponement of the